

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/551(CHE)/2024**

**PETITION NUMBER : CP(IB)/141(CHE)/2021**

**NAME OF THE APPLICANT : S Kannan (RP) (Purushotham R Patel)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 99 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. V. Manivannan for the RP. Ld. Counsel Mr. Vijith for the Respondent on change of vakalat. Ld. Counsel Mr. M.L. Ganesh for the Petitioner.

Copy of the Report be served on the parties and AOS be filed.

Reply has not been filed by the Respondent so far.

Two weeks more time is given to file the reply.

Rejoinder, if any, be filed within a week thereafter

List the matters for hearing on **20.06.2024** for hearing.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**